(ग) गत तीन वर्षो (1992-93 से 1994-95) के दौरान उच्च न्यायालयों/उच्चतम न्यायालयों में 04 अपीलें दायर की गई हैं।

Loan by Asian Development Bank

1549. SHRI MOOLCHAND MEENA: Will the Minister of FINANCE be pleased to state:

(a) whether the Asian Development Bank has agreed to give loan to the Integrated Rural Energy Development agency for renewable energy project in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR.DEBIPROSAD PAL): (a) and (b) A proposal for a loan of approximately US \$ ISO M. from the Asain Development Bank (ADB) to fianance renewable Energy Investments in Industry is under disscussion with the ADB. The amount of the loan and the associated terms and modalities are being worked out is consultation with ADB.

Setting up of Thermal Power Plants

1550. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of POWER be pleased to state:

(a) the number of thermal power plants in operation in Gujarat at present;

(b) the number of such plants far away from coal fields involving coal transportation by road and rail;

(c) whether it is a fact that Government have decided a new policy in setting up of these plants in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) and (b) Coal based thermal power plants in operation in Gujarat are Gandhi Nagar, Ukai, Wanakbori and Sikka and units of Ahmedabad Electric Company all of which are getting coal transported by Railway. Thermal plants using other fuel are Kutch Lignite, Utran (Gts), Dhuvaran (Oil and Gas units), Kawas (Gas), Gandhar (Gas) and GIPCO (Gas).

(c) and (d) Government have not evolved any new policy for setting up coal based plants in the country.

Banks to Assist Rural Artisans in Andhra Pradesh

1551. SHRI YERRA NARAYANA SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether there are special provisions for nationalised banks to-assist rural artisans in Andhra Pradesh;

(b) whether it is a fact that branches of nationalised banks ignored the rural artisan sector in 1994-95; and

(c) amount of loans extended by Andhra Bank and Canara Bank in 1994-95 to rural artisans in West Godavari District in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR) DEBIPROSAD PAL): (a) Reserve Bank of India (RBI) has reported that there are no special provisons for Nationalised banks to assist Rural Artisans in Andhra Pradesh. However, rural artisans are included in the priority sector for lending by banks. It has been stipulated that atleast 40 percent of the advances under the Small-scale Industries (SSI) segment of priority sector should be granted to cottage industries or other SSI units availing credit limits upto Rs. 5 lakhs.

(b) RBI has reported that no information is available with them to indicate that nationalised banks in Andhra Pradesh ignored the rural artisans sector in 1994-95.

(c) It has further been reported by RBI that Andhra Bank has extended about Rs. 84 lakhs to 508 rural artisans and village industries including Handloom Weavers and Canara Bank

has extended Rs.3.11 lakhs to 9 rural artisans/ cottage & village industries in West Godavari District of Andhra Pradesh during the year 1994-95.